

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** The establishment of a second fertilizer plant at Kota is under discussion with the condition that the party will secure the naphtha preferably from indigenous sources.

#### Security Measures in Assam

**1223. Shri J. N. Hasarika:  
Shri P. C. Borooah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Assam Pradesh Congress Committee had submitted a memorandum to the Prime Minister during his visit to Assam inviting attention to some pressing problems of that State relating to security and transport;

(b) if so, the demands made therein; and

(c) Government's reaction thereto?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) to (c). An address of welcome was presented to the Prime Minister when he addressed Congress workers at Gauhati on the 29th October 1965. The address of welcome drew attention, *inter alia*, to Pakistani infiltration and arrangements for border security and made certain suggestions. These points are under examination.

#### पुनर्वास उद्योग निगम

**1224. श्री सिद्धेश्वर प्रसाद :  
श्री राम हरख यादव :**

क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पुनर्वास उद्योग निगम को शीघ्रतापूर्वक 31 उद्योग स्थापित करने का सुझाव दिया है; और

(ख) यदि हां, तो ये उद्योग कहाँ-कहाँ स्थापित किये जायेंगे तथा उनकी समय सूची और प्रत्येक स्थान क्या है ?

**पुनर्वास मंत्री (श्री त्यागी) :** (क) 31 उद्योग जिनके बारे में कहा गया है सम्भवतः उन 31 औद्योगिक संस्थाओं के बारे में निदेश है जिन्हें पुनर्वास उद्योग निगम द्वारा ऋण दिया गया था और जो पहले ही कार्य कर रहे हैं या कार्यान्वित की विभिन्न अवस्थाओं में हैं। संस्थाओं तथा उनको मंजूर किये गये ऋण के बारे में एक सूची सभा पटल पर रखी गयी है। [पुस्तकालय में रखी गई, देखिये संख्या एन टी-5227/65]

(ख) प्रश्न नहीं उठता।

#### Writ Petitions in Orissa High Court

**1225. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of writ petitions filed in the Orissa High Court, Cuttack during 1965-66 so far; and

(b) the number out of them in which judgement has been delivered?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) and (b). The information is being obtained and will be laid on the Table of the House.

#### Shortage of Kerosene in Madras State

**1226. Shri Dharmalingam:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that there is an acute shortage of Kerosene Oil in the villages of Madras State which has effected even the lighting of the houses; and

(b) if so, the steps taken to augment the supply of Kerosene in that State?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) and (b). No report of shortages